

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR NAMAN ISPAT PRIVATE LIMITED OPERATING IN TRADING OF IRON AND STEEL AT KOLKATA (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN / CIN No.	NAMAN ISPAT PRIVATE LIMITED PAN: AACCN0854G CIN: U27109WB2005PTC101589
2. Address of the Registered Office	235/2A, A J C Bose Road, 3rd Floor, Kolkata-700020, West Bengal
3. URL of Website	Not Available
4. Details of Place where Majority Fixed Assets are Located	Not available
5. Installed Capacity of Main Products / Services	The company is involved in trading of Iron and Steel
6. Quantity and Value of Main Products / Services sold in Last Financial Year	F.Y: 2021-22 Total Income: Rs. 7,000/- Operating Revenue: NIL
7. Number of Employees / Workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email for correspondence: sudipta_ghosh08@yahoo.com cirp.naman@gmail.com
9. Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at:	Email for correspondence: sudipta_ghosh08@yahoo.com cirp.naman@gmail.com
10. Last date for Receipt of expression of interest	29th January, 2023
11. Date of issue of Provisional list of Prospective Resolution Applicants	08th February, 2023
12. Last date for Submission of Objections to Provisional List	13th February, 2023
13. Process E-mail ID to submit Expression of Interest	sudipta_ghosh08@yahoo.com cirp.naman@gmail.com
SUDIPTA GHOSH Date : 12.01.2023 Place : Kolkata  IBBI Registration no.: IBBI/IPA-001/IP-P00484/2017-18/10872 8, N.N. Mukherjee 3rd Lane, Uttarpada, Hooghly-712258 Sd/- Sudipta Ghosh, Resolution Professional For Naman Ispat Private Limited	